

NATIONAL COMPANY LAW TRIBUNAL: MUMBAI BENCH

COURT-III

2. M.A. 4082/2019

M.A. 4081/2019

IN

C.P. 4526/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.01.2020**

NAME OF THE PARTIES: Manoj Chaturvedi & Ors

v/s.

Indian Motion Pictures Producers Association & Ors.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

List this matter on 05.02.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)